

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 1
Supplementary List

CP/17/(CH)2021

IN THE MATTER OF:
Gavin Devgan

...Petitioner

Versus

Mefa Needles Private Limited

...Respondent

Under Section: 241(1), 242(4)

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence
adjourned to 03.05.2024.

Sd/-

Court Officer